GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.1984 TO BE ANSWERED ON 14.03.2017

Industrial Pollution

1984. SHRI KIRTI AZAD:
SHRI SHARAD TRIPATHI:
SHRI R. DHRUVA NARAYANA:
SHRI SANJAY HARIBHAU JADHAV:
DR. RAVINDRA KUMAR RAY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether discharge of industrial waste into the rivers including major rivers has increased and if so, the details thereof;
- (b) whether the Government has identified the industries which do not comply with the Central Pollution Control Board norms and are spreading excessive pollution in the environment and rivers thereby rendering agricultural land infertile;
- (c) if so, the details thereof, State-wise;
- (d) whether the Union Government has issued directions/guidelines to the States to check the discharge of industrial waste into the rivers in the country;
- (e) if so, the details thereof; and
- (f) the other steps taken by the Government to check the said pollution and its impact on the health of people?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

- (a) Discharge of untreated and partially treated sewage from cities/ towns, industrial effluents and run-off from agricultural fields constitute a major source of pollution in rivers. As per a report published by the Central Pollution Control Board (CPCB) in February 2015, 302 polluted river stretches on 275 rivers have been identified, based on Bio-chemical Oxygen Demand (BOD) levels, a key indicator of organic pollution. The Central and State Pollution Control Boards have identified major Grossly Polluting Industries on various rivers across the country for priority action.
- (b)&(c) CPCB has directed the 17 category of highly polluting industries to install system for online monitoring of emission / effluent quality. Out of total 3387 industrial units, 2438 units were identified for installing online monitoring system. 2023 industrial units have so far installed online monitoring system and 415 units are in the process of installation.
- (d)to(f) CPCB issues directions from time to time to various State Pollution Control Boards/Pollution Control Committees for UTs and industries concerned, as the case may be, to check the discharge of untreated effluents in to the rivers or other water bodies.

Steps have also been taken by the Government to control water pollution which *inter alia*, include Clean India Mission, promoting common effluent treatment plants for cluster of small scale industries, formulation of River Action Plan for interception, diversion and treatment of Municipal Wastewater, tightening of effluent quality norms, augmenting sewage treatment capacity to achieve 100% treatment of wastewater, directing the industries (tanneries, distilleries and textile industries) to achieve Zero Liquid Discharge, specifying the water consumption norms for specific sector of industries, installation of real time effluent quality monitoring systems in industries, initiating in-situ bioremediation for treatment of flowing sewage/ effluent, etc.
